

DIVISION BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/241(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	COLORBAND DYESTUFF PRIVATE LIMITED VS UNI WORTH LIMITED
UNDER SECTION	SEC. 213

Counsel / Authorised Representative appeared physically / through video conference:

ORDER

1. Ld. Counsel for the Petitioner appears and seeks leave to place the ROC report in the matter.
2. Ld. Counsel for the petitioner has not sent attendance through the chat box.
3. List this matter on **31.10.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**